

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 01.12.94.

CA 307/94

SMT. SUDHA MITTAL

... APPLICANT.

v/s.

UNION OF INDIA & ORS.

... RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, MEMBER (J).
HON'BLE MR. B.N.DHOUNEDIYAL, MEMBER (A).

For the Applicant ... Shri Dharmendra Agrawal.

For the Respondents ... ---

PER HON'BLE MR. GOPAL KRISHNA, MEMBER (J).

Applicant Smt. Sudha Mittal has, in this application u/s 19 of the Administrative Tribunals Act, 1985, prayed for a direction to the respondents to give appointment to her on compassionate grounds to a suitable post commensurate with her qualifications.

2. We have heard the learned counsel for the applicant and have carefully perused the records.

3. The contention of the applicant is that her husband Shri K.C. Mittal died while in service on 1.9.89 and he was holding the post of Divisional Accounts Officer in the office of the Respondents No.2 and 3 at the time of death. It is also contended that she has no source of livelihood. The applicant has two daughters. Both were got married by her but one of them has been divorced. The divorced daughter has a son, who is also residing with the applicant and they are dependent upon her. She has also stated that this aspect of the matter was not considered by the respondents before rejecting the application for grant of appointment on compassionate considerations. It has borne out by the document Annexure A-4 that the applicant is drawing a family pension of Rs.1130/- per month and on the death of her husband she had received

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DCRG amounting to Rs.91,813/-, GPF amounting to Rs.67,137/- and the proceeds of two policies amounting to Rs.25,000/- and leave encashment to the tune of Rs.20,916/-.

4. In view of these facts, we are of the view that the family is by no stretch of reasoning in indigent circumstances and this application is, therefore, liable to be dismissed at the stage of admission.

5. The OA is dismissed at the admission stage.

B.N.Dhundiyal

(B.N.DHUNDIYAL)
MEMBER (A)

G.Kishna

(GOPAL KISHNA)
MEMBER (J)